

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)15
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Sh. Anil Dwarika Prasad Agarwal V/s. M/s. Mahamaya
Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH AGARWAL	Adv	Petitioner	H Kaur
2.	HARLEEN KAUR	Adv		
3.	R.K. Gupta;	Adu.	Respondents	S. Deb Ray
4.	Swarnalipi Deb Ray			
5.	Sandeep Aggarwal.			
Order				

Both parties have been directed to explore the possibility of settlement. ~~Re-notify this case for final argument.~~

2. Failing a settlement, this case will be taken up for disposal of pending CAs as well as for final arguments in the main petition.
3. List the matter on 18.07.2016 at 2.00 p.m.

Sd/-
(Ina Malhotra)
Member Judicial
Sd/-
(R. Varadharajan)
Member Judicial